

FISCHER CHEMIC LIMITED

(Corporate Identification No. L86900MH1993PLC288371)

("FCL" / "TARGET COMPANY" / "TC")

Registered Office: 104, First Floor Raghuleela Mega Mall, Behind Poisar Depot, Kandivali West,
Mumbai, Maharashtra, 400067; Phone No.: +91- 8655550209;

Email id: fischerchemicltd@gmail.com; Website: www.fischerchemic.in

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011 This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Time Medical International Ventures Pte Ltd (Acquirer-1), Mr. Shankar Varadharajan (Acquirer-2) and Mr. Ravindran Govindan (Acquirer-3) (Hereinafter collectively referred to as the "Acquirers") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") and the SEBI Observation Letter No. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2024/9050/1 dated March 05, 2024 in respect of Open Offer ("**Offer**") for the acquisition up to 1,43,00,000 Equity Shares of Rs. 10/- each representing 26.00% of the expanded equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Mumbai Lakshadeep - Marathi Daily (Mumbai edition) on 22nd December, 2023.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	15.12.2023	Friday	15.12.2023	Friday
Publication of Detailed Public Statement in newspapers	22.12.2023	Friday	22.12.2023	Friday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	22.12.2023	Friday	22.12.2023	Friday
Last date of filing draft letter of offer with SEBI	01.01.2024	Monday	01.01.2024	Monday
Last date for a Competing offer	15.01.2024	Monday	15.01.2024	Monday
Receipt of comments from SEBI on draft letter of offer	22.01.2024	Monday	05.03.2024	Tuesday
Identified date	24.01.2024	Wednesday	07.03.2024	Thursday
Date by which letter of offer be posted to the shareholders	01.02.2024	Thursday	15.03.2024	Friday
Last date for revising the Offer Price	06.02.2024	Tuesday	20.03.2024	Wednesday
Comments from Committee of Independent Directors of Target Company	06.02.2024	Tuesday	20.03.2024	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	07.02.2024	Wednesday	21.03.2024	Thursday
Date of Opening of the Offer	08.02.2024	Thursday	22.03.2024	Friday
Date of Closure of the Offer	22.02.2024	Thursday	08.04.2024	Monday
Post Offer Advertisement	29.02.2024	Thursday	18.04.2024	Thursday
Payment of consideration for the acquired shares	07.03.2024	Thursday	25.04.2024	Thursday
Final report from Merchant Banker	15.03.2024	Friday	03.05.2024	Friday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

804, Meadows, Sahar Plaza Complex, J B Nagar,
Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com Website: www.navigantcorp.com

SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani